

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.05.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1644 of 2019 in Comp. App. (AT) (Ins) No. 469 of 2019	Prasad Gempex. Vs. Star Agro Marine Exports Pvt Ltd & Anr.	Ajay Gang	Nakul Sachdeva
2.	Comp. App. (AT) No.98 of 2019	Ad2Pro Global Creative Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors. <b>With</b>	Kshitij	
3.	Comp. App. (AT) No.99 of 2019	Ad2Pro Media Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	
4.	Comp. App. (AT) (Ins) No. 232 of 2019	Asset Reconstruction (India) Ltd. Vs. R.Venkatakrisnan& Anr. <b>With</b>	Ansh	C.Sinha (R1), Abraham C. Mathews (R2)
5.	Comp. App. (AT) (Ins) No. 233 of 2019	R.Venkatakrisnan Vs. Kerala State Electricity Board & Anr.	Chitranshul A. Sinha	Abraham C. Mathews (R1), Niseh Rajan-R1 Anshul Rawat (R2)

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 523 of 2019	Continental Carriers Pvt Ltd. Vs. Camson Agri-Ventures Pvt Ltd.	Neeraj Malik	
7.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd & Ors.	Sudip Mahapatra	
8.	Comp. App. (AT) (Ins) No. 525 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Hitesh Sachar	
9.	Comp. App. (AT) (Ins) No. 526 of 2019	Devmata Exim Pvt. Ltd. Vs. Kavitha Surana, RP of Veerganapathi Steels Pvt. Ltd.	Anshul Rawat	
10.	Comp. App. (AT) (Ins) No. 527 of 2019	Sundaresh Bhat, RP for Sterling Biotech Ltd. Vs. Andhra Bank.	Satendra Rai	
11.	Comp. App. (AT) (Ins) No. 528-529 of 2019	ASREC (India) Ltd. Vs. Divyesh Desai.	Saurabh Jain	
12.	Comp. App. (AT) No.112 of 2019	Mantena Raju Narasu Vs.	Nithin Chowdary	

		Lexus Technologies Pvt. Ltd. & Ors.		
13.	Comp. App. (AT) No.118 of 2019	Ajay Batra & Anr. Vs. BHP Machines Ltd & Ors.	Uttam Datt	
14.	Comp. App. (AT) No.119-120 of 2019	Nehal Ahad Vs. Union of India	Ankur Singh	
15.	Comp. App. (AT) No.121 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors.	Atul Sharma	
16.	Comp. App. (AT) No.122-123 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors.	Atul Sharma	
17.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	

**For Admission (After Notice)**

18.	Comp. App. (AT) (Ins) No. 238 of 2019	True Value Homes (India) Pvt Ltd. Vs. Infinitas Energy Solutions Pvt Ltd.	Divyanshu Rai	Chitranshul Sinha
19.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	Rakesh Kumar
20.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	Priyaka Ghorawat
21.	Comp. App. (AT) (Ins) No. 405 of 2019	Jagmeet Singh Sabharwal & Ors. Vs. Rubber Products Ltd. & Ors.	Sameer Rastogi	
22.	Comp. App. (AT) No. 79 of 2019	Usha Ananthasubramanian Vs. Union of India, Ministry of Corporate Affairs	Ashish Verma	

**For Hearing**

23.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.& Ors.	Pooja M. Saigal	
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**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1634 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2019	Girish Surajmal Chandak Vs. Nandlal Giridhar Popat	Anandh K.	Kamal Ahuja

**For Hearing (Part Heard)**

2.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	Anju Jain
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**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
<b>2.</b>	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
<b>3.</b>	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. <b>With</b>	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
<b>4.</b>	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. <b>With</b>	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
<b>5.</b>	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. <b>With</b>	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
<b>6.</b>	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. <b>With</b>	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
<b>7.</b>	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. <b>With</b>	Prachi Johri	Ruby Singh Ahuja
<b>8.</b>	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
<b>9.</b>	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. <b>With</b>	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
<b>10.</b>	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
<b>11.</b>	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja

12.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. <b>With</b>	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors <b>With</b>	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors <b>With</b>	Anand Verma	Anupam Prakash, Ishan Gaur
16.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. <b>With</b>	Dhaval Mehrotra	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. <b>With</b>	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. <b>With</b>	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. <b>With</b>	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Rajat Navet	Tarun Agarwal
21.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. <b>With</b>	Anjan Chakraborty	Tarun Agarwal
22.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Rajat Navet	Tarun Agarwal
23.	Comp. App. (AT) (Ins) No. 428 of 2019  <b>With Defects</b>	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) <b>With</b>	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 429 of 2019  <b>With Defects</b>	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja

		<b>With</b>		
25.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. <b>With</b>	Pallavi Pratap	Raunak Dhillon (RP), Ruby Singh Ahuja
26.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors. <b>With</b>	Sanjeev Kapoor	Raunak Dhillon (RP), Ruby Singh Ahuja
27.	Comp. App. (AT) (Ins) No. 517 of 2019	Gail (India) Limited Vs. Satish Kumar Gupta, R.P. of Essar Steel India Ltd. <b>With</b>	Vikas Mehta	Ruby Singh Ahuja
28.	Comp. App. (AT) (Ins) No. 518 of 2019	Gail (India) Ltd. Vs. Satish Kumar Gupta, RP of Essar Steel India Ltd.	Vikas Mehta	Ruby Singh Ahuja

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**For Re-fixing the Date of Hearing**

29.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. & Ors. <b>With</b>	Milan Singh Negi	Kunal Kohli (R1) Anusuya Salwan - R3
30.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda & Anr. Vs. MBL Infrastructures Ltd & Ors. <b>With</b>	Surabhi Khattar	Kunal Kohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
31.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors. <b>With</b>	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
32.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
33.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
34.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
35.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
36.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. & Ors. <b>With</b>	D Simon	Shally Bhasin-R1
37.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey

38.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
39.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
40.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
41.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
42.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
43.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
44.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
45.	Competition App. (AT) No. 17 of 2018 <b>Part Heard</b>	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R- CCI)
46.	Competition App. (AT) No. 18 of 2018 <b>Part Heard</b>	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R- 2)
47.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
48.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal- R1

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By Order  
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